

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4853

ANSWERED ON:10.05.2007

MISBEHAVIOUR WITH GENERAL COACHES PASSENGERS BY POLICE PERSONNEL

Rajbhar Shri Chandra Dev Prasad

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that police personnel enter in general coaches of trains particularly in Gonda, Gorakhpur / Varanasi region under the North Eastern Railway, rough up with innocent passengers and extort money from them;

(b) if so, the number of such incidents reported during the last one year;

(c) the action taken thereon; and

(d) the stringent measures taken by the Railways to check such incidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): Yes, Sir. Some complaints about police personnel entering the general coaches of trains in Gonda, Gorakhpur and Varanasi region of North Eastern Railway and extorting money from innocent passengers have been received.

(b) & (c): During the year 2006 and 2007 (upto April), 06 cases have been reported against Government Railway Police and Railway Protection Force personnel at various stations.

Out of 06 cases reported during the above period, in 04 cases charge sheets have been submitted by the Government Railway Police which are pending trial in the Court. In 01 case, 03 Railway Protection Force personnel have been dismissed from service and 01 case is under investigation by concerned Government Railway Police.

(d): The following measures are being taken to check such incidents :-

Regular checks by the Internal Vigilance Groups of Railway Protection Force are carried out and frequent checks are also made by the Railway Vigilance Teams.

Declaration of private cash by the RPF personnel at the time of detailment for escort duty has been made mandatory.

Surprise checks are being conducted by supervisory staff in important trains to detect such malpractices.

Regular briefing of personnel deployed for train escorting and other passenger security duty by Supervisory officers.

Criminal cases are being registered against the defaulting personnel apart from taking stringent departmental action against them.

Co-ordination Meetings with Government Railway Police, State Police and Officers at Zonal and Divisional level are organized for formulating a joint strategy to curb the menace.